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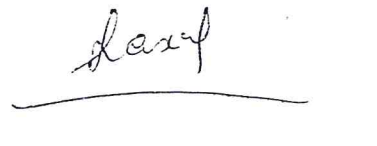
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/839/ (IB)/2018
NAME OF THE PETITIONER(S) : I VAX PAPER CHEMICALS LTD
NAME OF THE RESPONDENT(S) : SREE SAKTHI PAPER MILL LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	Aparajita Subramanian	Counsel for Applicant	
2.	Mn Lakshmi Subramanian	Prs for respondent	

ORDER

Counsel for Petitioner present. Representative for the Corporate Debtor present and has filed the counter; copy of the same is circulated to the other side. Counsel for the Petitioner is directed file rejoinder, if any, on next date of hearing. Put up on 30.07.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk